

Central Administrative Tribunal
Principal Bench

OA-2227/2003
MA-1912/2003

New Delhi this the 6th day of July, 2004

Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Kuldip Singh, Member (J)

1. Anurag Saran Malhotra
S/o Shri Bal Kishan
Dy. Chief Controller,
Northern Railway, DRM Office,
New Delhi.
2. Amarjeet Singh
S/o Shri Bhola Singh
Dy. Chief Controller,
Northern Railway.
3. Ravi Kumar Chopra
S/o Shri M.L. Chopra.
DRM Office, New Delhi.

-Applicants

(By Advocate: Shri Khairati Lal)

Versus

1. Union of India,
Through General Manager,
Northern Railway, Baroda House,
New Delhi.
2. Divisional Railway Manager,
Northern Railway,
State Entry Road, New Delhi.

-Respondents

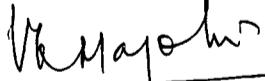
(By Advocate: Shri Ashwani Bhardwaj)

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

Learned counsel of applicants seeks and is
allowed to withdraw this OA with liberty.


(Kuldip Singh)
Member (J)


(V.K. Majotra)
Vice Chairman (A)

cc.